



Punjab Vidhan Sabha

Fifth Session

29th November 2023

Total Questions - 4

Regarding non-completion of allotted works on contract basis for the construction of bridges and roads by the Contractors

300 Dr. Sukhwinder Kumar Sukhi (Banga):

Public Works (B&R), Power :-

Will the Public Works (B&R) Minister be pleased to state:-

- a) the number of works related to construction of bridges and roads allotted to various contractors from year, 2018 to date togetherwith the number of contractors who left the works incomplete out of these;
- b) the number of new contractors to whom these works were allotted again on the basis of risk and cost to complete such works;
- c) the amount collected, separately from earlier contractors mentioned in part (a) and (b) whose works have to be allotted to new contractors on the basis of risk and cost; the details be given?

Details of secrecy funds of Chairman, Punjab School Education Board

301 Dr. Sukhwinder Kumar Sukhi (Banga):

Technical Education & Industrial Training, Higher Education, School Education :-

Will the School Education Minister be pleased to state:-

a) whether the Chairman, Punjab School Education Board, SAS Nagar has also any annual secrecy funds for secret expenditures;

b) if the reply to part (a) above be in affirmative, the financial year-wise fund earmarked from the year 2018-19 to date;

c) the various purposes for which the secrecy funds mentioned in part (a) and (b) above is incurred and whether its accounts are also audited, if not, the reasons therefor; the details be given?

To pay honorarium to Sarpanches every month timely

302 Dr. Sukhwinder Kumar Sukhi (Banga):

Transport, Rural Development & Panchayats :-

Will the Rural Development and Panchayats Minister be pleased to state:-

a) whether the State Government is not paying honorarium to the present Sarpanches of the villages every month timely; if so, the reasons therefor alongwith the number of months of which payment of honorarium is still lying pending; the time by which pending honorarium will be released to Sarpanches; and

b) whether there is any proposal under consideration of the Government to give honorarium to Panchayat members also and to enhance the monthly honorarium given to Sarpanches by the State Government; if so, the time by which it is likely to be done?

Regarding the details of reconstruction work of Tangri Nadi and river Ghaggar damaged due to rains/floods.

303 Dr. Sukhwinder Kumar Sukhi (Banga):

Defence Services Welfare, Welfare of Freedom Fighters ,Horticulture,

Information & Public Reforms, Mines and Geology, Water Resources and Conservation of Land and water :-

Will the Water Resources Minister be pleased to state the affected areas breached due to heavy rains/floods during the year 2023 at Tangri Nadi and Ghaggar river in Sanour Constituency falling under district Patiala and how much amount spent by the government to reconstruct these dams and the time and name of contractors who have done this work; the details thereof?

Chandigarh, 160001.

Dated: 28th November 2023.

R.L. Khatana,

Secretary.